

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

Petition(s) for Special Leave to Appeal (Civil) No(s).26965/2012

SANTA LAL (D) TR.LRS. & ANR.

Petitioner(s)

VERSUS

M/S FIRM REKH CHAND GANPAT RAI FIRM&ORS

Respondent(s)

(With appln(s) for bringing LR's on record and prayer for interim relief and office report)

Date: 06/12/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Varun Tandon, Adv.

Mr. Subramonium Prasad, Adv.

For Respondent(s)

Mr. Prashant Singh, Adv.

Mr. Rameshwar Prasad Goyal, Adv.

UPON hearing counsel the Court made the following

O R D E R

Learned counsel for the petitioners and the learned counsel for the respondent Nos.1 to 6 are present.

The office report indicates that the learned counsel for the petitioners has on 21.11.2013 filed an application for deleting the respondent Nos.7 and 8 from the array of the parties. The said application shall be listed before the Hon'ble Judge in Chamber for further future directions.

			(M.K. HANJURA)	
			REGISTRAR	
rd				